<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 50 OF 2017

Dated: 16th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:				
New Usha Nagar Co-Operative Housing Society Ltd. Vs.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri		
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Malcom Desai for R-2		

<u>ORDER</u>

This matter is wrongly listed before this Bench. This matter will be taken up today at 12.00 noon by the Bench comprising Chairperson and Hon'ble I.J. Kapoor, Technical Member.

(S.D. Dubey) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss